

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1968/2003

New Delhi this the 20th day of July, 2004.

Hon'ble Shri Shanker Raju, Member(J)
Hon'ble Shri S.A. Singh, Member(A)

Shri K.K. Gaba,
Assistant Engineer,
I.R.L.A.No.12546,
Central Production Centre,
Doordarshan, Asiad Village,
New Delhi.

..... Applicant

(through Sh. R.K. Shukla, Advocate)

Versus

Union of India through

1. Director General,
Doordarshan, Doordarshan
Bhawan, Mandi House,
New Delhi.

2. Pay and Accounts Officer,
I.R.L.A. Computer-III,
A.G.C.R,
A.G.C.R. Building,
New Delhi.

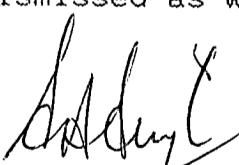
..... Respondents

(through Sh. S.K. Pabbi, Advocate)

ORDER (ORAL)

Hon'ble Shri Shanker Raju, Member(J)

Learned counsel of the applicant in
consultation with applicant seeks withdrawal of this
O.A. with liberty to file a fresh one in a systematic
and proper manner. Prayer is allowed. O.A. is
dismissed as withdrawn with liberty as aforesaid.


(S.A. Singh)
Member(A)


(Shanker Raju)
Member(J)

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